

[S. Buta Singh]

is a calculated conspiracy to destabilize the nation and I urge all hon. Members of the Congress (I) and other parties present here to fight against this at the national level.

[English]

SHRI HAROOBHAI MEHTA (Ahmedabad): Sir, I would like to know one thing from the hon. Minister. Why is Mr. Bal Thackeray still at large? What is that binds the hands of the Government? Is there is now in the Indian Penal Code to take action against him? Why is the Government not taking action taking against such serpents, communal serpents? That is the question being asked from every nook and corner of this country. With all admiration and support to the hon. Home Minister, we expect stern action against the communal elements.

PROF. SAIFUDDIN SOZ (Baramulla): Sir, I congratulate the hon. Home Minister for having placed this Resolution.

MR. SPEAKER: What are you doing?

PROF. SAIFUDDIN SOZ: I have got a few suggestions. Kindly listen to me. We are adopting this Resolution unanimously. But kindly listen to me.

If you do not find favour with these suggestions, you can reject them.

[Translation]

MR. SPEAKER: You should have given these suggestions before. Things are not done in this way.

[English]

PROF. SAIFUDDIN SOZ: I have just brought all these suggestions to the notice of the hon. Minister. You kindly listen to me.

[Translation]

MR. SPEAKER: You are insisting. If

everyone starts reading like this, how will I keep order?

PROF. SAIFUDDIN SOZ: Only those who work hard will read like this.

[English]

The House can reject it. But let me place it. It happened in the other House also. If you do not find favour with these suggestions, you reject them. But these are in the right direction. (*Interruptions*) The source is that we must draw inspiration from Mahatma Gandhi because he has made many sacrifices for Hindu-Muslim unity and communal harmony. (*Interruptions*)

MR. SPEAKER: No, no.

[Translation]

S. BUTA SINGH: You recite a couplet and then please take your seat.

PROF. SAIFUDDIN SOZ: How can I recollect a couplet at this juncture? (*Interruptions*)

In the Preamble, I want to you to insert these words. You can change these words. (*Interruptions*)

MR. SPEAKER: This is not the way.

[Translation]

MR. SPEAKER: You should have given your suggestion before.

20.31 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

Twenty-third Report

[English]

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Twenty-

third Report (Hindi and English versions) of the Committee on Government Assurances.

20.31 1/2 hrs.

PAPERS LAID ON THE TABLE

[English]

Report etc of Press Council of India from January 88 to March 89 etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I beg to lay on the Table:

- (1) A copy of the Report (Hindi and English versions) of the Press Council of India for the period from January, 1988 to March, 1989 along with Audited Accounts for the years 1987-88 and 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Audited Accounts of the Press Council of India for the year 1987-88. [Placed in Library. See No. LT-8366/89]

20.32 hrs.

RESOLUTION REGARDING APPROVAL OF PROPOSAL OF GOVERNMENT TO MODIFY DATE OF IMPLEMENTATION REGARDING GRANT OF HIGHER PAY SCALES TO SENIOR SCIENTIFIC ASSISTANTS ETC. IN DEFENCE ESTABLISHMENTS

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI D.L. BAITHA): Sir, I beg to move:

"That this House approves the proposal of the Government to modify the date of implementation from 22.9.1982 as given by the Arbitration Board to 1.1.1988 in respect of Award dated 12.8.1985 in C. Reference No.s 9 and 10 of 1983 laid on the Table of Lok Sabha on 13.10.1989 regarding grant of higher pay scales to the Senior Scientific Assistants, Draftsmen, Store-keeping Staff and Civilian Motor Drivers in Defence Establishments, in terms of para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration, as the high financial implications involved in acceptance of the Award were considered to affect the national economy".

MR. SPEAKER: The question is:

"That this House approves the proposal of the Government to modify the date of implementation from 22.9.1982 as given by the Arbitration Board to 1.1.1988 in respect of Award dated 12.8.1985 in C. Reference Nos. 9 and 10 of 1983 laid on the Table of Lok Sabha on 13.10.1989 regarding grant to higher pay scales to the Senior Scientific Assistances, Draftsmen, Store-keeping Staff and Civilian Motor Drivers in Defence Establishments, in terms of para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration, as the high financial implications involved in acceptance of the Award were considered to affect the national economy."

The resolution was adopted

20.34 hrs.

VALEDICTORY REFERENCES

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : Mr. Speaker, sir, I take this opportunity not formally but from the core of my heart to appreciate and thank the Mem-